

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1343
ANSWERED ON:15.07.2004
INCLUSION OF SATNAMI CASTE IN ANOTHER SCHEDULE
Mohale Shri Punnulal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

to Unstarred Question No. 6601 dated 08.05.2003 regarding Exclusion of Satnami Samaj from 14th Schedule to another Schedule and state:

(a) whether the Registrar General of India has sent their comments to the Union Government on the proposal of Government of Chhattisgarh for inclusion of Satnami Caste in another Schedule;

(b) if so, the details thereof; and

(c) the action taken by the Union Government on their comments for inclusion of Satnami Caste in another Schedule?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) Yes Sir.

(b) & (c) The proposal of Government of Chhattisgarh for deletion of Satnami community from the existing Sl. No. 14 of the list of Scheduled Castes and to include it as independent entry at Sl. No. 14(a), has not been agreed to by the Registrar General of India. In accordance with the approved modalities the Government of Chhattisgarh has been requested to review and justify their recommendation in the light of comments of the Registrar General of India.